

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/52(KB)2023
IA(IBC)(LIQ.)/8(KB)2024, IA(I.B.C)/516(KB)2024,
IA(I.B.C)/1571(KB)2023, IA(I.B.C)/2087(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	SURYA INTERNATIONAL VS SALASAR EXIM LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Kaushik Dey, Adv.] For the Applicant in
Mr. Tapan Bhanja, Adv.] IA(I.B.C)/2087(KB)2023

Ms. Urmila Chakraborty, Adv.] For the Operational Creditor
Ms. Sreenita Thakur, Adv.]
Ms. Sneha Singhanian, Adv.]

Ms. Namrata Basu, Adv.] For the Respondent No.1
Ms. Anushka Das, Adv.]

Mr. Ankit Singh Thakur, Adv.] For the Respondent No. 2 in IA(I.B.C)/516(KB)2024

Ms. Tannya Baranwal, Adv.] For the Resolution Professional
Ms. Ankita Sengupta, Adv.]
Ms. Zeenat Shabab, Adv.]
Mr. Sushanta Kr. Choudhury, RP] RP-in-person

ORDER

1. Ld. Counsel for the parties present.
2. **IA(IBC)(LIQ.)/8(KB)2024:**
 - a. List the matter on **01.07.2024**.
3. **IA(I.B.C)/516(KB)2024:**
 - a. Learned Counsel appearing for Respondent No.2 undertakes to file its power as well as reply affidavit within a period of two weeks.

- b. Let a copy of the petition be served to the Learned Counsel's e-mail id i.e. ankit@stayaheadlegal.com .
 - c. List the matter on **01.07.2024**.
4. **IA(I.B.C)/1571(KB)2023:**
- a. Learned Counsel undertakes to file a power written notes of reply affidavit for the purpose she asks for complete set of annexures and liquidation of IA 1571.
 - b. Let the same be provide in the course of this week.
 - c. Reply if any, by two weeks.
 - d. List the matter on **01.07.2024**.
5. **IA(I.B.C)/2087(KB)2023:**
- a. Let a reply of the application be furnished within a period of two weeks .
 - b. Since there is no bar to continue investigation against the Corporate Debtor, let the same be carried on.
 - c. List the matter for consideration along with IA(IBC)(LIQ.)/8(KB)2024 on **01.07.2024**.

D.Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)